F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi - 66

Dated: 23.08.2017

ORDER NO. 116 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 114/2017 for CESTAT Delhi to the extent indicated below:-

On 25.08.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters :

E/1614/2010 SM E/2073/07-SM E/55754/14-SM

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.08.2017

ORDER NO. 117 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 188 of 2016, for CESTAT Ahmedabad to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Mishra, Membar (Judicial) and Hon'ble Sh. Devender Singh, Member (Technical)	to 29.09.2017	All Division Bench matters

1. Whenever any Member of Division Bench is not available, the other Member of that Bench will hear Single Member matters.

By Order

(A.Mohan Kumar) Registrar

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V. P. PANDEY

Asstt. Registrar